

(d) According to information furnished by 21 State Governments / UT Administrations implementing the IEDC Scheme the number of students benefited under the scheme at the school level during the last three years is as

1990-91	1991-92	1992-93
28,000	32,351	36,376

follows:

1990-91	1991-92	1992-93
28,000	32,351	36,376

(e) and (f) The IEDC Scheme, is presently being implemented through the Department/ Directorate of Education of 24 State Governments / UT Administrations. In Punjab, the Directorate of Public Instruction (School) is the implementing agency for this Scheme. In addition, the Government of Punjab, through its Social Welfare Department, is implementing a scheme known as "Scholarships to the physically handicapped persons". Under this scheme, scholarships are provided to physically handicapped persons who are studying in schools, colleges and universities.

Redesignation of Teachers in KVs

3304. SHRI RAGHAVJI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a decision in principle has since been arrived to the effect that Miscellaneous categories of teachers of Kendriya Vidyalayas would be redesignated as Trained Graduate Teachers of say Physical Education, SUPW etc. and would be eligible for promotion as PGTs of different subjects if they possess Post Graduate Degrees;

(b) if so, what are the details of the proposal/decision; and

(c) whether it is being included in the agenda item for the ensuing 38th meeting of the Board of Governors?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) No, Sir.

(b) and (c) Do not arise.

केन्द्रीय विद्यालय संगठन की स्थानान्तरण संबंधी नीति

3305. श्री गोविन्दराव आदिक: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि केन्द्रीय विद्यालय संगठन की स्थानान्तरण नीति के अनुसार प्रत्येक शैक्षिक सत्र के दौरान अध्यापकों के पदोन्नति/पदांकन के बाद ही अनुरोध पर स्थानान्तरण किए जाते हैं;

(ख) क्या यह भी सच है कि इस नीति के बावजूद वर्तमान सत्र में पदोन्नति/पदांकनों से पूर्व अनुरोध पर स्थानान्तरण के आदेश जारी करके इस क्रम को उलट दिया गया है;

(ग) यदि हां, तो ऐसे स्थानान्तरणों का ब्यौरा क्या है; और

(घ) इसका औचित्य क्या है?

मानव संसाधन विकास मंत्रालय में उप मंत्री (कुमारी सैलजा): (क) जी हां।

(ख) से (घ) केन्द्रीय विद्यालय संगठन ने सूचित किया है कि प्राथमिक और विविध वर्ग के शिक्षकों को छोड़कर, जिनके लिए कोई पदोन्नतियां नहीं की जाती हैं, अन्य स्थानान्तरण अत्यंत अनुकम्पा आधारों पर चालू वर्ष के दौरान किए गए थे। केन्द्रीय विद्यालय संगठन द्वारा अपनाए गए मार्गदर्शी सिद्धान्तों में, अन्य बातों के साथ-साथ, संगठन के हित में मार्गदर्शी सिद्धान्तों में की गई व्यवस्था से छूट/विचलन के लिए प्रावधान है।

Engineering Colleges in Kamataka

3306. SHRI K. RAHMAN KHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) how many new Engineering, Medical and other Professional Colleges have been permitted to be started during 1993-94 and 1994-95 by the All India Council for Technical Education;

(b) whether the AICTE has permitted four new Engineering Colleges in Karnataka as per the press report;

(c) if so, the names and addresses of the organisations which have been given permission, therefor; and

(d) the amount which each organisation has deposited and the extent of land they are having and other infrastructure to qualify for the permission?